

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:4969  
ANSWERED ON:23.12.2014  
POLLUTION BY ILLEGAL GLASS INDUSTRY  
Chaudhary Shri Babulal

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether some glass industries located in Taj Trapezium Zone, Ferozabad do not have any clearance for water or air from Uttar Pradesh Pollution Control Board, Lucknow;
- (b) if so, the details thereof and the reasons therefor, industry-wise;
- (c) whether the Government has taken action against the said industries; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (d) As reported by the Uttar Pradesh Pollution Control Board (UPPCB), there are 66 glass industries in Taj Trapezium Zone, Firozabad, which do not have consent to operate under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 from UPPCB.

Out of 66 glass industries, 11 glass industries are closed due to their own reasons, 19 industries have applied for consent which is under process in UPPCB, 20 glass industries, which requested for consents under Air and Water Act have been refused and directed for complying the mandatory provisions of Air and Water Act. The remaining 16 industries have not applied for consent and notices have been issued to these industries by UPPCB. The Industry-wise details are given at Annexure.